

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

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No.A-2/Listing/NCDRC/2021

14<sup>th</sup> July, 2021

**CIRCULAR**

The Hon'ble President, National Commission is pleased to reconstitute Bench No.1, pursuant to assumption of charge by Hon'ble Mr.Binoy Kumar, Member (Non-Judicial), on 14.07.2021. Consequently, the fresh Bench Roster, operative until further orders, is indicated as hereunder:

Bench No.1	Hon'ble Mr.Justice R.K.Agrawal, President Hon'ble Dr.S.M.Kantakar, Member Hon'ble Mr.Binoy Kumar, Member
Bench No.2	Hon'ble Mr.C.Viswanath, Presiding Member Hon'ble Mr.Justice Ram Surat Ram Maurya, Member
Bench No.3	Hon'ble Ms.Justice Deepa Sharma, Presiding Member Hon'ble Mr.Subhash Chandra, Member
Bench No.4	Hon'ble Mr.Dinesh Singh, Presiding Member Hon'ble Mr.Justice Karuna Nand Bajpayee, Member
Bench No.5	Non-functional
Bench No.6	Non-functional



(S. Hanumantha Rao)  
Joint Registrar

Copy to:-

- (i) The Deputy Registrar
- (ii) Sr.PPS to Hon'ble President
- (iii) PS to Hon'ble Member(s) – for bringing the contents of this Circular to the knowledge of the Hon'ble Member(s)
- (iv) Assistant Registrars, Court Masters (S/NS), SO(s) of RP/FA/CC/Listing Section
- (v) SO (IT) – for uploading this Circular on the website of the NCDRC
- (vi) Circular/Guard file.